## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/205/2017

PETITION NUMBER

: CP/29/2016

NAME OF THE PETITIONER(S)

: ALEXANDER CORREYA

NAME OF THE RESPONDENT(S)

: THE BHAGYODAYAM CO. & 7 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

N. J. Mallurs SHARATH CHANDRAL

Advocate for R, to B6

## **ORDER**

Counsel for the Petitioner present. Counsel for the Respondent filed the counter in CA/199/2017 and CA/205/2017; the copy of which is given to the other side. Counsel for R3 prayed for time to file reply in CA/190/2017. Matter is posted for arguments in CA/199/2017 and CA/205/2017. Put up on 30.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk